

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

I/345921/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu
Notification

Jammu, the 15th of February, 2024

S.O. 107. In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Doda.

S No.	Name of the officer	Designation
1.	Sh.Parmod Kumar	Tehsildar, Kastigarh.
2.	Sh. Gulshan Kumar	Tehsildar, Chiralla
3.	Sh.Dheeraj sharma	BDO, Assar
4.	Sh. Sourabh Sharma	BDO, Bhagwah
5.	Sh. Manish Sudan	BDO, Jakyas
6.	Sh. Ravi Parihar	BDO, Bhallesa
7.	Sh. Akhil Bhau	BDO Bhaderwah
8.	Sh. Suraj Singh Jasrotia	BDO, Chiralla
9.	Sh. Sourabh Sharma,	BDO, Kastigarh
10.	Sh. Gurjeet Singh	BDO, Marmat
11.	Sh.Bhushan Kumar Singh	BDO, Thathri

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Department of Law, Justice & PA

No.Law/Powr/14/2023-10

Dated: - 15-02-2024

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Administrative Secretary, Revenue Department
- 4) District Magistrate, Doda. This is with reference to his letter No. 4247-48/DM/Doda
Date:-13/02/2024
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned Officers
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A